

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP (IB) No.74/Chd/Pb/2017**

In the matter of:

Julka Rice and Oil Mills Ltd. ....Petitioner-Corporate Debtor.

Present: Mr.Jatinder Mohan Julka, Managing Director of  
petitioner company.  
Mr.Harsh Garg, Advocate for the Financial Creditor  
(Punjab National Bank).

The petitioner company has filed the affidavit of  
Mr.J.M.Julka in compliance with the previous order. Learned counsel  
for Financial Creditor namely the Bank submits that he has filed the  
bank statement in compliance with the previous order. He has also  
filed objections which have not so far been listed and stated to be  
under scrutiny by the registry.

The petitioner seeks time. List the matter on  
27.11.2017.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

November 21, 2017.  
Ashwani